

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 432/2017

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VIKAS @ VIKAS AGARWAL

Respondent(s)

Date : 30-01-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) : Mr. Samir Ali Khan, AOR (NP)

For Respondent(s) Mr. Kushagra Pandey, Adv.
Mr. Talha Abdul Rahman, AOR
Ms. Ankita Gupta, Adv.
Mr. Ved P Singh, Adv.
Mr. M Shaz Khan, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Rafid Akhter, Adv.
Mr. Faizan Ahmad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Registry is directed to complete the scanning of the
original records within two weeks.

Thereafter, the soft copies of the records be furnished
to the learned counsel for the parties.

List the matter after four weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR